



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/196/2016  
NAME OF THE PETITIONER(S) : B.R. Lokesh  
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 4 others  
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1)	Jadhavathy - P	Counsel for petition	
2)	Naveen Kumar Murthi	for Respondent	

**ORDER**

Counsels for both the parties are present and prayed for adjournment to make final submissions. At request, time is enlarged. Put up on **16.01.2018 at 10.30 A.M.**

- sdr -  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk